

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 78 OF 2019&
IA. NO. 1353 OF 2019**

Dated: 29th July, 2019

In the matter of:

SaiWardha Power Generation Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for admission on **03.10.2019.**

Court Master/PS

nr